

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

Principal Bench

Customs Appeal No. 51014 of 2019

[Arising out of Order-in-Original No. 16/NKU (16-18) ADJ (Adj), /DRI/ N. DELHI/ 2018-19 dated February 4, 2019 passed by Additional Directorate General (Adj) New Delhi]

EMD Locomotive Technologies

D-149 to 153, Hosiery Complex, Noida
Phase II Extension Noida
UP

Appellant

Versus

Additional Director General, DRI

Office of the Additional Director General (Adj)
Directorate of Revenue Intelligence Room No. 214,
New Custom House, Near IGI Airport, New Delhi

Respondent

Appearance

Shri Sanjeev Sachdeva and Ms. Neha Gulati, Advocates for the appellant
Shri Sunil Kumar, AR for the Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Hon'ble Ms. Rachna Gupta, Member (Judicial)

Date of Hearing/ Decision: 09.08.2019

The appeal is allowed. For order, see order of date in Customs Appeal No. 51012 of 2019.

**(Anil G. Shakkarwar)
Member(Technical)**

**(Rachna Gupta)
Member(Judicial)**